

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 2937 OF 2011
BEFORE THE REGISTRAR SUNIL THOMAS

JEET SINGH

Appellant (s)

VERSUS

NATIONAL INSURANCE CO.LTD. & ORS.

Respondent(s)

WITH Civil Appeal NO. 2938 of 2011
(With prayer for interim relief and office report)

Date: 26/09/2013 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Rajinder Mathur,Adv.

For Respondent(s)

Ms.Vijay Lakshmi,adv.
Mr. Parmanand Gaur,Adv.

Ms.Arunima Pal,adv.
Mr. S. Gowthaman

UPON hearing counsel the Court made the following
O R D E R

Appellant has filed the statement of case in both the matters. Respondents have not filed the statement of case though time was granted by the Hon'ble Judge in Chamber vide order dated 29.11.12. Hence, list the matter before the Hon'ble Court as per rules with an appropriate office report indicating the non filing the statement of case by respondents.

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||(Sunil Thomas)
|Registrar|
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